HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

Subject:

Dis-engagement of Shri Rahul Singh Katoch, Gardener on Daily Rated Basis.

ORDER

No. 823 of 2025/RG/NG-161(DW) dated: 06-06-2025

Shri Rahul Singh Katoch S/o Shri Ashok Singh R/o Kote Pogal Paristan, District Ramban, who was engaged as Orderly on daily rated basis, vide High Court Order No. 73 dated 18-04-2018, is hereby disengaged w.e.f., 16-05-2025 (AN).

By Order.

(M. K. Sharma)

Registrar General (officiating)

No: 31117-26 of 2025/RG/NG Dated: 06-06-2025

Copy to:

- 1. Principal Secretary to Hon'ble the Chief Justice for information
- 2. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar
- 3. Registrar Judicial, High Court Wing, Jammu. This is in reference to her communication No. 1111/RJ/HCWJ/2025 dated 21-05-2025
- 4. Registrar Recruitment, High Court Main Wing, Srinagar
- 5. Director Finance, High Court of J&K and Ladakh, Srinagar for information
- 6. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Srinagar for uploading the same on the official website of the High Court.
- 7. Accounts Officer, High Court Wing, Jammu for information and necessary action.
- 8. Chief Librarian High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
- 9. Shri Rahul Singh Katoch S/o Shri Ashok Singh R/o Kote Pogal Paristan, District Ramban for information.
- 10. Order Book.

Registrar General (officiating)